

immediate release to those held up so far.

25. Pay arrears of Washing Allowance to the concerned employees.

26. Re-organise the Non-Sales Department.

27. Provide loans for the purchase of conveyance.

28. Relax timing (Office and show-room).

29. Pay Bonus @ 20 per cent for the year 1967-68.

30. Immediate withdrawal of the 4 promotion orders given out of turn.

31. Implementation of Wage Board Award in case of Bankura employees.

32. Expedite Union matters pending so far.

LICENCE TO M/s. DUNLOP CO. TO MANUFACTURE TENNIS BALLS

\*9. SHRI KRISHAN KANT :

SHRI R. P. SINHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply to Starred Question No. 644 given in the Rajya Sabha on 26th August, 1968 and state :

(a) whether M/s. Dunlop Co. have since been issued a licence for the manufacture of Tennis Balls;

(b) if so, what are the terms thereof; and

(c) what were the reasons for giving the licence?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) No, Sir.

(b) and (c) Do not arise.

MANUFACTURE OF TRACTORS BY M/s. GHAZIABAD ENGINEERING (P) LTD.

\*10. SHRI J. S. TILAK :

SHRI RAJNARAIN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the progress so far made with regard to the proposal for the manufacture of agricultural tractors by M/s. Ghaziabad Engineering (P) Ltd. in collaboration with M/s. Brommash Export of Moscow;

(b) the capital investment involved; and

(c) the extent to which the Central Government are a party to this venture by a private firm?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) The proposal submitted by M/s. Ghaziabad Engineering (P) Ltd. for the manufacture of DT-14B tractors in collaboration with M/s. Prommashexport and Tractor-export of USSR has been examined and the views of Government in regard to the proposed terms of foreign collaboration and the phased manufacturing programme have been communicated to them. They have been asked to submit their application for the import of plant and equipment required for implementing the project.

(b) About Rs. 7 crores.

(c) This project is being set up in the private sector and the Central Government are not participating in this venture.

BALANCE OF TRADE BETWEEN INDIA AND FOREIGN COUNTRIES

\*11. SHRI JAGAT NARAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether the balance of trade between India and foreign countries during the months of January and September, 1968 has been favourable; and

(b) if not, the value of excess imports over exports?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) No, Sir. However, the adverse balance of trade gap has been reduced from Rs. 31.75 crores in January, 1968 to Rs. 15.23 crores in September, 1968.

(b) The value of excess imports over exports for January and September, 1968 have been as under :—

(Value in Rs. crores)			
	Imports	Exports including re-exports	Balance of trade
January, 1968	137.27	105.52	(—)31.75
September, 1968	133.08	117.85	(—)15.23

सोनाई स्टेशन का क्रॉसिंग स्टेशन में बदला जाना

12. श्री सूरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मथुरा तथा हाथरस के बीच मीटर गेज लाईन पर सोनाई स्टेशन को क्रॉसिंग स्टेशन में बदलने के प्रस्ताव को अंतिम रूप दे दिया गया है;

(ख) यदि हां, तो यह स्टेशन किस स्थान पर कब से बनाना आरम्भ हो जाएगा; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो अब तक कोई निर्णय न किए जाने के क्या कारण हैं ?

†[CONVERSION OF SONAI INTO A CROSSING STATION]

\*12. SHRI SURAJ PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the proposal to convert the Sonai station on the metre gauge line between Mathura and Hathras into a crossing station has been finalised;

(b) if so, when and at which place the construction of this station will be undertaken; and

(c) if the answer to part (a) above be in the negative, what are the reasons for not arriving at any decision so far?

रेल मंत्री (श्री सी० एम० पुनाचा) :

(क) और (ख) जी हां वर्तमान सोनाई हाल्ट स्टेशन से लगभग एक किलोमीटर की दूरी पर राया स्टेशन की ओर क्रॉसिंग स्टेशन बनाने का विचार है। वर्तमान हाल्ट स्टेशन को हटा कर दूसरे स्थान पर ले जाने के बारे में उत्तर प्रदेश सरकार का अनुमोदन मिल जाने के बाद निर्माण कार्य शुरू किया जायेगा।

(ग) सवाल नहीं उठता।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b) Yes, Sir. It is proposed to provide the crossing station at a distance of about one kilometre towards Raya side from the existing Sonai Halt station. The construction will be taken up after approval of the Government of Uttar Pradesh is received regarding shifting of the existing halt.

(c) Does not arise.]

TRACTOR FACTORY IN PUBLIC SECTOR

\*13. SHRI S. K. VAISHAMPA-YEN : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply to Unstarred Question No. 724 given in the Rajya Sabha on 5th August, 1968 and state the progress so far made with regard to the proposal to set up a factory for the manufacture of small tractors of 10/15 H.P. in Public Sector?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : The proposal is to set up a project for the manufacture of 20 H.P. tractors. The feasibility report received from the Czechoslovakian Agency for the manufacture of the Zetor 2011 tractor has been examined. In the meantime the Hindustan Machine Tools Ltd. and the Mining and Allied Machinery Corporation, Durgapur have put up a joint proposal to utilise the spare capacity available with them for setting up the manufacture of either the Czech tractor or another tractor which has been designed and is being developed by the Mining and Allied Machinery Corporation in collaboration with the Central Mechanical Engineering Research Institute, Durgapur. They